

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

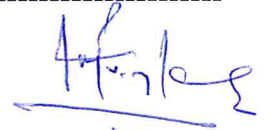
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/371/ (IB)/2017
NAME OF THE PETITIONER(S) : SESHASAYEE PAPER & BOARDS LTD
NAME OF THE RESPONDENT(S) : PRINT SHOP PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. Sankaranarayanan
Senior Counsel for
Srinidhi Srinivasan and
N.P. Vijay Kumar

Counsel for Petitioner



ORDER

Counsel for Petitioner present and prayed for time. At request, time is enlarged.

Put up on 28.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)